GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:750 ANSWERED ON:06.12.2004 ILLEGAL MINING IN JABALPUR Singh Shri Chandrabhan Bhaiya

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government is aware that stones and muram worth crores of rupees are being illegally excavated from the hills ranging from Sangram Sagar to Sharda Mandir along Jabalpur Madan Mahel Road;
- (b) if so, the details thereof;
- (c) the details of States where Government has taken action to check the illegal excavation; and
- (d) the details of concrete plan for conservation and maintenance of the ecological balance?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

- (a) In so far as forest lands are concerned, no illegal mining of stones and muram is taking place from Sangram Sagar to Sharda Mandir in Madan Mahal area of Jabalpur.
- (b) Does not arise.
- (c) Enforcement of provisions of Indian Forest Act, 1927, for the protection of forest areas, is the responsibility of the State Governments. The records of such illegal activities are maintained by the respective State Governments.
- (d) State Governments follow the prescriptions of the Working Plan and Annual Work Programme for the conservation and maintenance of ecological balance of a particular forest area. Further, Central Government also provides funds for the afforestation through Forest Development Agencies, a body comprising of Joint Forest Management Committees, for the greening and sustainable forest management of the forest area under National Afforestation Programme.